

<b>FORM G</b>	
<b>INVITATION FOR EXPRESSION OF INTEREST FOR</b>	
<b>TIRUPATI BALAJI ENTERPRISES PRIVATE LIMITED</b>	
<b>OPERATING IN REAL ESTATE SECTOR IN JAIPUR, RAJASTHAN</b>	
(Under Regulation 36A (1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)	
<b>RELEVANT PARTICULARS</b>	
1. Name of the Corporate Debtor along with PAN/CIN/LLP No.	<b>Tirupati Balaji Enterprises Private Limited</b> PAN: AAECT0592R   CIN: U45201RJ2011PTC037209
2. Address of the registered office	A-2, Rana Pratap Nagar, Kalwar Road, Jhotwara, Rajasthan - 302012
3. URL of website	<a href="https://sites.google.com/view/cirptirupatibalaji">sites.google.com/view/cirptirupatibalaji</a>
4. Details of place where majority of fixed assets are located	Khasra No. 204, 205, 206, 207 at Gram Thikaria, Tehsil Sanganer, Main Ajmer Road, Jaipur
5. Installed capacity of main products/ services	0 (as per information available with the undersigned)
6. Quantity & value of main products/ services sold in last financial year	0 units (as per information available with the undersigned)
7. Number of employees/ workmen	0 (as on CIRP commencement date of the project under CIRP)
8. Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Details have been made available at: <a href="https://sites.google.com/view/cirptirupatibalaji">sites.google.com/view/cirptirupatibalaji</a>
9. Eligibility for resolution applicants under section 25(2)(h) of the Code is available at	The Detailed Invitation for EOI containing eligibility criteria has been made available at: <a href="https://sites.google.com/view/cirptirupatibalaji">sites.google.com/view/cirptirupatibalaji</a>
10. Last date for receipt of expression of interest	<b>14th January, 2024</b>
11. Date of issue of provisional list of prospective resolution applicants	<b>24th January, 2024</b>
12. Last date for submission of objections to provisional list	<b>29th January, 2024</b>
13. Date of issue of final list of prospective resolution applicants	<b>8th February, 2024</b>
14. Date of issue of information memorandum, evaluation matrix and request for resolution plan to prospective resolution applicants	<b>13th February, 2024</b>
15. Last date for submission of resolution plans	<b>14th March, 2024</b>
16. Process email id to submit EOI	<b><a href="mailto:cirp.tirupatibalaji@gmail.com">cirp.tirupatibalaji@gmail.com</a></b>
Date : 30.12.2023	
Place: Jaipur	
Sd/- <b>Garima Diggwal</b>	
Resolution Professional for Tirupati Balaji Enterprises Private Limited	
Regn. No.: IBBI/PA-001/IP-P-02018/2020-2021/13158	
AFA No.: AA1/13158/02/250524/105769   Valid upto 25-May-24	
Regd. Address: 91, Moji Colony, Malviya Nagar, Jaipur, Rajasthan-302017	





<b>प्रपत्र- 'जी'</b>	
<b>अभिरुचि की अभिव्यक्ति हेतु आमंत्रण</b>	
<b>तिरुपति बालाजी एंटरप्राइजेज प्राइवेट लिमिटेड का</b>	
<b>जयपुर, राजस्थान में रियल एस्टेट क्षेत्र में कार्यरत</b>	
भारतीय दिवाला और शोधन अक्षमता बोर्ड (कार्पोरेट व्यक्तियों के लिए ऋण शोध अक्षमता समाधान प्रक्रिया) विनियमावली, 2016 के विनियम 36ए (1) के अधीन	
<b>प्रासंगिक विवरण</b>	
1. <b>कार्पोरेट देनदार का नाम</b>	तिरुपति बालाजी एंटरप्राइजेज प्राइवेट लिमिटेड
साथ में पेन/सीआईएन/एलएलपी नं.	पेन: AAECT0592R   सीआईएन: U45201RJ2011PTC037209
2. पंजीकृत कार्यालय का पता	ए-2, राणा प्रताप नगर, कलवार रोड, झोटावाड़ा, राजस्थान - 302012
3. वेबसाइट का यूआरएल	<a href="https://sites.google.com/view/cirptirupatibalaji">sites.google.com/view/cirptirupatibalaji</a>
4. उस स्थान का विवरण जहां अधिकांश अचल संपत्तियां स्थित हैं	ग्राम ठिकरिया में खसरा नंबर 204, 205, 206, 207, तहसील सांगानेर, मुख्य अजमेर रोड, जयपुर
5. मुख्य उत्पादों / सेवाओं की स्थापित क्षमता	0 (अधोहस्ताक्षरी के पास उपलब्ध जानकारी के अनुसार)
6. मुख्य उत्पादों की मात्रा और मूल्य / पिछले वित्तीय वर्ष में बेची गई सेवाएं	0 इकाइयां (अधोहस्ताक्षरी के पास उपलब्ध जानकारी के अनुसार)
7. कर्मचारियों / कामगार की संख्या	0 (सीआईआरपी के तहत परियोजना की सीआईआरपी प्रारंभ तिथि के अनुसार)
8. दो वर्षों के अंतिम उपलब्ध वित्तीय विवरण (अनुसूची के साथ), लेनदारों की सूची, प्रक्रिया की बाद की घटनाओं के लिए प्रासंगिक तिथियां सहित अधिक विवरण यहां उपलब्ध हैं	विवरण यहां उपलब्ध कराया गया है: <a href="https://sites.google.com/view/cirptirupatibalaji">sites.google.com/view/cirptirupatibalaji</a>
9. संहिता की धारा 25(2)(एच) के तहत समाधान आवेदकों के लिए पात्रता यहां उपलब्ध है	पात्रता मानदंड वाले ईओआई के लिए विस्तृत निमंत्रण यहां <a href="https://sites.google.com/view/cirptirupatibalaji">sites.google.com/view/cirptirupatibalaji</a> उपलब्ध कराया गया है
10. अभिरुचि की अभिव्यक्ति की प्राप्ति हेतु अंतिम तिथि	<b>14 जनवरी 2024</b>
11. संभावित समाधान आवेदकों की अंतरिम सूची जारी करने की तिथि	<b>24 जनवरी 2024</b>
12. अंतरिम सूची के बारे में आपत्तियां प्रस्तुत करने हेतु अंतिम तिथि	<b>29 जनवरी 2024</b>
13. संभावित समाधान आवेदकों की अंतिम सूची जारी करने की तिथि	<b>08 फरवरी 2024</b>
14. संभावित समाधान आवेदकों को सूचना ज्ञापन, मूल्यांकन मैट्रिक्स और समाधान योजना के लिए अनुरोध जारी करने की तिथि	<b>13 फरवरी 2024</b>
15. समाधान योजनाएं जमा करने की अंतिम तिथि	<b>14 मार्च 2024</b>
16. ईओआई जमा करने के लिए संसाधित ईमेल आईडी	<a href="mailto:cirp.tirupatibalaji@gmail.com">cirp.tirupatibalaji@gmail.com</a>
तिथि: 30.12.2023 स्थान: जयपुर	हस्ता / - गरिमा दिग्गीवाल समाधान प्रोफेशनल, तिरुपति बालाजी एंटरप्राइजेज प्राइवेट लिमिटेड पंजीकरण सं.: IBBI/PA-001/IP-P-02018/2020-2021/13158 एएफए सं.: AA1/13158/02/250524/105769   वैधता: 25.05.2024 तक पंजीकृत पता: 91, मौजी कॉलोनी, मालवीय नगर, जयपुर, राजस्थान-302017

